

Name of the Corporate Debtor: Adel Landmarks Limited; Date of commencement of CIRP: December 05, 2018; List of creditors as on: December 05, 2018 updated for claims/additional information received up to September 15, 2022

List of operational creditors (Employees)

Sl. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1		Mohit Mathur(Ex Employee)	09.12.2018	41,918.00	-	Unsecured	No	-	-	-	41,918.00	Wrong form submitted	
2		Anil Dahiya	09.12.2018	150,954.00	150,954.00	Unsecured	No	-	-	-	-		
3		Ramesh Kumar (Ex Employee)	03.03.2019	217,460.00	217,460.00	Unsecured	No	-	-	-	-	Wrong form submitted	
4		Vinod Chhibber	09.12.2018	5,214,545.00	-	Unsecured	No	-	-	-	5,214,545.00	Wrong form submitted instead of form CA	
5		Punit Choudhary	10.12.2018	211,026.00	211,026.00	Unsecured	No	-	-	-	-		
6		Madan Lal Aggarwal(Ex Employee)	09.12.2018	650,000.00	-	Unsecured	No	-	-	-	650,000.00	Wrong form submitted	
7		Nirmal Singh	11.12.2018	170,000.00	170,000.00	Unsecured	No	-	-	-	-		
8		Hemant Kumar(Ex Employee)	12.12.2018	610,000.00	-	Unsecured	No	-	-	-	610,000.00	Wrong form submitted	
9		Amit Kumar (Ex Employee)	13.12.2018	308,345.00	-	Unsecured	No	-	-	-	308,345.00	wrong form submitted	
10		Anoop Kela (Ex Employee)	'14.12.2018	378,857.00	-	Unsecured	No	-	-	-	378,857.00	Wrong form submitted	
11		Manish Krishna (Ex Employee)	14.12.2018	201,912.00	-	Unsecured	No	-	-	-	201,912.00	wrong form submitted	
12		Deepak Tyagi	05.01.2019	455,000.00	-	Unsecured	No	-	-	-	455,000.00	Ex employee, hence wrong form submitted	
13	Mr. Arun Singh and Bhupendra Varshaney	Employees in a group represented by authorised representative	26.02.2019	25,255,380.00	11,552,028.00	Unsecured	No	-	-	-	13,703,352.00	TDS deducted, gratuity, PF claimed not admitted	
14		Ashok Kumar	01.03.2019	700,000.00	-	Unsecured	No	-	-	-	700,000.00	Wrong form D submitted as ex employee, also time barred as for limitation	
15		Kanhiya Lal	03.03.2019	300,000.00	-	Unsecured	No	-	-	-	300,000.00	Contractor, wrong form D filed	
16		Punit Kumar	03.03.2019	211,026.00	-	Unsecured	No	-	-	-	211,026.00	as no proof of claim submitted	
17		Jagdish Prasad Majumdar	07.03.2019	557,580.00	-	Unsecured	No	-	-	-	557,580.00	Wrong form D submitted instead of Form B. Also, outstandings are transferred to Era Infra Engg. And hence claim cannot be in Adel	
18		Pankaj Bhati	20.12.2018	945,753.00	-	Unsecured	No	-	-	-	945,753.00	Wrong form D submitted instead of Form B. as he is ex employee	
19		Ravindra Prasad	07.03.2019	562,589.00	-	Unsecured	No	-	-	-	562,589.00	Employee of Era Infra Engg. And not Adel Landmarks, hence rejected	
20		Jagat Pratap Singh	17.08.2019	191,892.50	-	Unsecured	No	-	-	-	191,892.50	as no proof of claim submitted, no bank certificate etc.	
21		Siba Narayan Nayak(ex-employee)	02.01.2020	2,593,792.00	-	Unsecured	No	-	-	-	2,593,792.00	wrong form D instead of B submitted for ex employee	
22		Mahendra Sharma		1760654	-	Unsecured	No	-	-	-	1760554	Not admitted as no documents related to joining, leaving, salary slips, salary break up submitted. Also claim is in form D but claimant is ex employee	
23		Siba Narayan Nayak(ex-employee)		1260344.98	-	Unsecured	No	-	-	-	-	Wrong form CA instead of form B submitted	
				42,949,028.48	12,301,468.00						30,647,560.48		